

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

COARM:

(IB)-1164(ND)2019

PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)

MS. INA MALHOTRA  
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.05.2019

NAME OF THE COMPANY: M/s. Punjabi Accessories Pvt. Ltd. V/s. M/s.  
Kredo Beauty Pvt. Ltd.

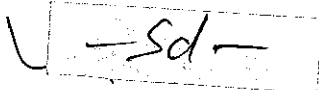
SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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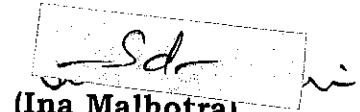
Present: Counsel for the Petitioner

**ORDER**

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 21<sup>st</sup> May, 2019. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.



(V.K. Subburaj)  
Member (T)



(Ina Malhotra)  
Member (J)